

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A No. 1987 of 2020

IN

Comp. App. (AT) (Ins) No. 926 of 2019

In the matter of:

Flat Buyers Association Winter Hills 77

....Appellant

Vs.

Umang Realtech Pvt. Ltd. Through IRP & Ors.

....Respondents

Present:

Appellant: Mr. Rajiv Bansal, Senior Advocate with Mr. Gyanendra Kumar, Ms. Shweta Bharti, Mr. Shantanu, Mr. Manoj K. Singh, Ms. Sabah Iqbal, Advocates

**Respondents: Mr. Manish Kumar Gupta (IRP)
Ms. Anisha Mahajan, Advocate (Impleader)
Mr. Sumesh Dhawan, Ms. Vatsala Kak, Advocates for Intervener.
Mr. Abhishek Srivastava, CS, Ms. Daizy Chawla, Advocates for Uppal Housing (Intervenor)**

Contempt Case (AT) No. 28 of 2020

IN

Comp. App. (AT) (Ins) No. 926 of 2019

In the matter of:

Pooja Mining & Marbles Pvt. Ltd.

....Appellant

Vs.

Umang Realtech Pvt. Ltd. through IRP & Ors.

....Respondents

Present:

Appellant: Mr. Gautam Singh, Advocate.

**Respondents: Mr. Manish Kumar Gupta, (IRP, R1)
Ms. Anisha Mahajan, Advocate (Impleader)
Mr. Sumesh Dhawan, Ms. Vatsala Kak, Advocates for Intervener.
Mr. Abhishek Srivastava, CS, Ms. Daizy Chawla, Advocates for Uppal Housing (Intervenor)**

ORDER

(Through Virtual Mode)

14.12.2020: Mr. Manoj K. Singh, Advocate representing 'Uppal Housing Pvt. Ltd.' submits that the intervenor (one of the promoters) in the capacity of a Financial Creditor/ lender has infused money from time to time and the project is nearing completion. He did verbally lay some information before us. However, it would be appropriate that an Affidavit be filed giving status with regard to the project under construction, the stage that has been arrived, number of dwelling units that have been completed, number of dwelling units which are yet to be completed, expected time within which the same can be completed and the amount that would be required to be invested for completion. Affidavit be filed within two weeks with an advance copy to the other side.

List the matter on 13th January, 2021.

Meanwhile, the Resolution Professional will ensure that for purposes of completion of project suppliers of the goods and services are paid.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

AR/g